

GOVERNMENT OF PUNJAB

**DEPARTMENT OF ANIMAL HUSBANDRY,
FISHERIES AND DAIRY DEVELOPMENT**

NOTIFICATION

The 25th October, 2012

No. G.S.R.59/C.A.IV/1897/S.6 and P.A.2/1914/S.3/Amd.(4)/2012.- With reference to Government of Punjab, Department of Animal Husbandry, Fisheries and Dairy Development, Notification No G.S.R.47/C.A.IV/1897/S.6 and P.A.2/1914/S.3/Amd.2012/, dated the 6th September, 2012 and in exercise of the powers conferred by Section 3 of the Punjab Fisheries Act, 1914 (Punjab Act No.2 of 1914), and section 6 of the Indian Fisheries Act, 1897 (Central Act No. IV of 1897), and all other powers enabling him in this behalf, the Governor of Punjab is pleased to make the following rules further to amend the Punjab Fisheries Rules, 1985, namely :-

RULES

1. These rules may be called the Punjab Fisheries (Amendment) Rules, 2012.
2. In the Punjab Fisheries Rules, 1985 (hereinafter referred to as said rules), in rule 4, for sub-rule (1), the following sub-rule shall be substituted, namely :-

“(1) On or after the first day of May of each year, the auctioning authority shall invite tenders or put to public auction the fishing rights of all notified waters specified in Schedule-1 or portion of such waters. Under the headings ‘S.A.S. Nagar (Mohali)’ and ‘Hoshiarpur District’ except waters mentioned at entry nos.4 to 11 relating to Hoshiarpur District which would be auctioned or tendered for a period of five years.”
3. In the said rules, in Schedule-1,-
 - (i) under the heading ‘Hoshiarpur District’, for the existing entries, the following entries shall be substituted namely:-

“(1) River Beas both banks including Dhussi and Dhaya Bundhs from Shah Nehar to Shri Hargobindpur and its tributaries excluding the portion 1.6 kilometre upstream and 2.00 kilometre downstream from Shah Nehar Barrage

and notified portion of Gurdaspur District.

- (2) Bein Nallah and its tributaries in Hoshiarpur District.
- (3) All Naddis, choes and streams and their tributaries flowing in Hoshiarpur District.
- (4) Dolbaha Reservoir.
- (5) Mailli Reservoir.
- (6) Janaury Reservoir.
- (7) Mehngrowal Reservoir.
- (8) Chohal Reservoir.
- (9) Saleran Reservoir.
- (10) Patiari Reservoir.
- (11) Thana Reservoir.
- (ii) under the heading 'Ropar District', the existing entry (4), shall be omitted ; and
- (iii) after the heading 'Ludhiana District', the following heading and the entries relating thereto shall be added, namely :-

"S.A.S.Nagar (Mohali):

- (1) Perch Reservoir.
- (2) Jyanti Reservoir."

JAGPAL SINGH SANDHU
Financial Commissioner,
to Government of Punjab,
Department of Animal Husbandry,
Fisheries and Dairy Development.